

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 10(ND)/2013
RT CP No.28/Chd/Pb/2016**

M/s Sudha Commercial Co. Ltd. ...Petitioner

Versus.

M/s Milkfood Ltd. & Ors. ...Respondents

Present: Mr. S.S. Brar, Advocate with Mr. Sudipto Dutta,
Legal Advisor for the petitioner.
Mr. Nikhil Chawla and Ms. Priya Deep, Advocates
for respondents No.1 to 5 & 7.
Mr. Amit Aggarwal, Advocate for respondents No.6 & 8.

The rejoinder has been filed by the petitioner to the reply and copy
of the same has been supplied to the counsel opposite for all the respondents.

List the matter for arguments on 06.04.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

February 02, 2018.
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